[24 July, 2002]

**RAJYA SABHA** 

Status	No. of Cases
Under Enquiry	14
Failed and Reopened	1
Declared no longer sick	1
TOTAL:	42

The total number of workers affected are 15,834 and the accumulated losses incurred is Rs. 251.95 lakh.

Sick Industrial Companies, registered with Board are dealt with in accordance with the provisions of the Sick Industrial Companies (Special Provisions) Act, 1985. Wherever feasible, rehabilitation schemes are sanctioned for the revival of these companies by various measures provided u s 18 of the Act which include restructuring the capital, induction of fresh funds by the promoters, merger with the other companies, change of management, reliefs and concessions by financial institutions/banks, reliefs and concessions by the State and Central Government in the form of reschedulement of dues, grants from NRF etc.

## Raising funds to settle VRS dues by NTC

872. SHRI R.S. GAVAI: Will the Minister of TEXTILES be pleased to state:

(a) whether the NTC has been facing problem in raising required funds to settle its VRS dues;

(b) if so, the details thereof;

(c) the details of the estimated amount needed for the purpose of VRS and amount raised by NTC till date; and

(d) the measures to be taken for raising remaining amount to complete the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANGOUDA R. PATIL): (a) to (d) An amount of Rs. 1600 crores (apprx.) will be needed for giving VRS to surplus workers in NTC. As per draft Rehabilitation Scheme, this amount is to be raised from sale of surplus lands/assets. However to start the process, Government permitted NTC to issue Bonds for Rs. 500 crores on Government Guarantee. NTC

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has been able to raise Rs. 333 crores (approx.) through NTC Bonds till date. Balance amount would be raised through loan/sale of assets for which process has already begun.

## Measures taken to boost 'KOSA', textile industry in Chhattisgarh

†873. SHRI RAMADHAR KASHYAP: Will the Minister of TEXTILES be pleased to state the details, measures being taken by Central Government to boost 'Kosa' Textile Industry existed in Chhattisgarh?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANGOUDA R. PATIL): For development of tasar ('kosa') silk industry in Chhattisgarh, the Central Silk Board, apart from providing research & development, seed extension and training support to supplement the efforts of the State Government, is also implementing the following sericultural projects/schemes:

- 1. United nations Development Programme (UNDP) assisted subprogramme on development of Non-Mulberry Silk;
- 2. Development of nature grown tasar cocoons in Chhattisgarh (Development Project Chhattisgarh);
- 3. Catalytic Development Programme (CDP); under Catalytic Development Programme CSB implemented following two schemes—
  - (i) Support to State for the upgradation of multiplication infrastructure for tropical tasar;
  - (ii) Support to co-operatives/NGO for popularization of improved reeling/ spinning devices for tropical tasar.

Besides the above, Central Silk Board has established infrastructural units to supplement the efforts of the State Government in development tasar silk industry in Chhattisgarh.

## Implementation of DHPY

**†874. SHRI R.S. GAVAI: Will the Minister of TEXTILES be pleased to state:** 

(a) whether all the State Governments are implementing Deen Dayal Handloom Promotion Scheme;

<sup>†</sup>Original notice of the question was received in Hindi.